

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/ 197/ RTI
Dated 11./09/2024


To,

Mr. Shishir Chand
D-50 C, 1st Floor,
Chattarpur Enclave, New Delhi-110074

1. Please refer to your RTI application registered as I.D. Number 127/2024
25 Dated 03/09/2024 addressed to undersigned seeking information
relating to suspension of Judges of District Judiciary of Assam.

2. The information asked for is as follows.

The matter of suspension of Judicial Officers of District Judiciary is
confidential in nature and it may be revoked if charges levelled
against him/her were not proved. Hence, names of Judicial Officers
underwent suspension cannot be disclosed.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.
N.W.

11-09-2024

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/208/ RTI
Dated 21/09/2024


To,

Mr. Mohit Kumar
Aadarsh colony, Prempur, Near Charyal Chauraha
Haldwani-263139
Kumarmohitmk099@gmail.com

3. Please refer to your RTI application registered vide I.D. Number 128/2024-25 Dated 04/09/2024 forwarded to undersigned seeking misc. information relating to caste-wise representation in Judiciary.

4. The information asked for is as follows:
 1. – Related to the Supreme Court of India.
 - 2.- Appointment of High Court Judges is made under Article 217 and 224 of the Constitution of India, which do not provide for reservation for any caste or class of persons. Hence, the information sought for is not available.

Kindly note that caste-wise representation data of Advocates and Lawyers are not maintained by the Registry.


21-09-2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.
N.N.D.

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/212/ RTI
Dated 24/09/2024


To,

Mr. Anip Kumar Ghosh
Gandhibasti, Guwahati-781003

1. Please refer to your RTI application registered as I.D. Number 129/2023-24 Dated 06/09/2024 addressed to undersigned seeking information relating to post of Copyist in Special Judge, CBI, Addl. Court-03.
2. The information asked for is as follows.

The post of Copyist in the District Judiciary including in the establishment of the Special Judge, CBI, Addl. Court-03 is filled up through Centralized Recruitment Process by the Gauhati High Court.

The application process and selection process are mentioned in the advertisements of previous process which are still available in the official website of the Gauhati High Court.


24-09-2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.
N

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/194/ RTI
Dated 01/09/2024

To,

Mr. Rajesh Jumbarthi
H. No-4-2-11, Koratla, Telengana-505326


1. Please refer to your RTI application registered vide I.D. Number 130/2024-25 Dated 06/09/2024 forwarded to undersigned seeking misc. information relating to pending cases.

2. The information asked for is as follows:

a) Number of pending cases under the jurisdiction of the Gauhati High Court, Guwhati is available at the Official website, www.ghconline.gov.in

However second part of the query demands opinion of the PIO and under RTI Act, the PIO cannot render his opinion as information.

b) The question demands opinion of the PIO and under RTI Act, the PIO cannot render his opinion as information.


09.09.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/210/ RTI
Dated 24/09/2024

To,


Mr. Wishes Sharma
217(A), 2nd floor, Kejriwal Bhawan
Paltan Bazar, Ghy-08

1. Please refer to your RTI application registered as I.D. Number 131/2024-25 Dated 09/09/2024 addressed to undersigned seeking certified copies in respect of order dated 09/10/2015 passed by Hon'ble Gauhati High Court in PIL (Suo Moto) 66/2012, PIL 67/2012, WP(C) 4860/2013, and WP(C) 648/2013.
2. The information asked for is as follows.

Sought for documents in respect of your queries (Q. 1,2 & 3), is ready to be provided as per your request. You are to pay cost of documents Rs. **925/- (Nine Hundred twenty five)** only (i.e. @ Rs. 5/- per sheet x 185 sheets), by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents.

You may also pay the amount **by cash** and collect the same from the RTI Cell, Gauhati High Court.

*Received 161 pages and paid
Rs. 805 on behalf of Wishes Sharma (Adv)
through Prashanta Gogoi (Adv)
06-11-2024*


24.09.2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.
Wishes

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.XXXV - 14/2024-25/196/RTI

Dated Guwahati, 09/09/2024

From : Sri S. Dhar
Registrar (Judicial) & PIO
Gauhati High Court-781001

To : Dr. K.L. Talukdar
SPIO, Officer on Special Duties
Directorate of Medical Education, Assam

Sub: Request for information under Right to Information Act, 2005.


Ref: RTI application by Mr. Subhadeep Sharma, Regd. Vide: 132/2024-25
Dated 04/09/2024.

Sir,

With reference to the subject cited above, I am forwarding herewith a RTI application by Mr. Subhadeep Sharma, for taking necessary action from your end, as the subject matter seems to fall under your jurisdiction. Reply, if any, may directly be sent to the applicant.

Yours faithfully,

Encl: As stated above.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

Memo No. No. HC.XXXV -14/2024-25/196 / RTI, dated the 09/09/2024

Copy to:

Mr. Subhadeep Sharma, Katlichera, Hailakandi-788161. He is requested to approach the abovementioned PIO for getting the information in respect of his queries.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 4/2024-25/ 199 RTI
Dated 16/09/2024


To,

Mr. Ranjit Kumar Neog
P.O.- Korokatoli, Vill- Rajahowli
Jorhat - 785015

1. Please refer to your RTI application registered vide I.D. Number 133/2024-25 Dated 09/09/2024 forwarded to undersigned seeking information relating to details of case no. WP(C) 4596/2020.

2. The information asked for is as follows:
Said case, WP(C) 4596/2020 has been disposed by Hon'ble Gauhati High Court on 06/11/2020. A copy of the said judgment is attached herewith.

Enclo – as stated.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.
NK

Speed post

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/206/ RTI
Dated 20/09/2024

To, ✓
20/9/24

Mrs. Ambhawati Devi
W/o- Brij Shah, Titabor Tiniali
Titabor, Jorhat


1. Please refer to your RTI application registered as I.D. Number 134/2023-24 Dated 12/09/2024 addressed to undersigned seeking information relating to a prayer submitted to Honble Chief Justice.

2. The information asked for is as follows.

The prayer was placed before then Honble Chief Justice on 23/11/2022 and His Lordship was pleased to direct "Member Secretary, ASALSA to inquire and report" the matter. Accordingly the same was communicated to the Office of Member Secretary, ASLSA.

Consequently, State Legal Service Authority requested the District Legal Service Authority, Jorhat to submit a preliminary report in this regard vide a letter dtd 01/12/2022 (copy enclosed). Accordingly, DSLA, Jorhat submit a preliminary report in this regard on 17/02/2023. (Copy enclosed)

Enco- as stated.


20-09-2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -02/2024-25/211./ RTI
Dated 24/09/2024

From: Sri S. Dhar
Registrar (Judicial)& PIO
Gauhati High Court.

To : Mr. Nabam Saha
Huto Village, Doimukh, A.P.-791112

Sub: Information under RTI Act.


Ref: Your RTI application regd. vide ID No. 135/2024-25 dated 12/09/2024,

Sir,

Photocopies of your answer script in respect of APJS Grade-III, 2023, is ready to be provided as per your request. You are to pay cost of Rs. 100/- (One hundred) only (i.e. @ Rs. 5/- per sheet x 20 sheets), by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Further, you are informed not to share your answer sheet with third party.

Yours sincerely,



24-09-2024

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 1/2024-25/2024 RTI
Dated 23/09/2024

To,

Mr. Subu Butung
Vill- Kalung, Ziro, Arunachal Pradesh-791120

1. Please refer to your RTI application registered as I.D. Number 136/2024-25 Dated 12/09/2024 addressed to undersigned seeking information relating age relaxation for Government employees to appear at APJS Examination.
2. The information asked for is as follows.

There is no age relaxation for in-service Government employees in Arunachal Pradesh Judicial Service Examination as per Arunachal Pradesh Judicial Service Rules, 2006 (as amended).


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

-25-09-2024

THE GAUHATI HIGH COURT

Online

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.XXXV - 14/2024-25/ 202/RTI

Dated Guwahati, 18/09/2024

From : Sri S. Dhar,
Registrar (Judicial) & PIO,
Gauhati High Court-781001

To : The District and Sessions Judge,
Hojai,

Sub: Request for information under Right to Information Act, 2005.

Ref: RTI application by Mr. Biswajit Debnath, Regd. Vide ID No. 137/2024-25
Dated 13/09/2024.

Sir,

With reference to the subject cited above, I am forwarding herewith a RTI application by Mr. Biswajit Debnath, for taking necessary action from your end as the subject matter seems to fall under your jurisdiction. Reply, if any, may directly be sent to the applicant.

Yours faithfully,

Encl: As stated above.

[Signature] 18-9-24
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

Memo No. HC.XXXV -14/2025-25/ 202/ RTI, dated the 18/09/2024

Copy to:

Mr. Biswajit Debnath, Quarter No-B133, A&B type Residency, IIT Guwahati campus, Ghy-781039, Assam. He is requested to approach the abovementioned PIO for getting the information in respect of his queries.

[Signature] 18-9-24
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 4/2024-25/212/ RTI
Dated 30/09/2024

To,

Mr. D. Chandrasekar
2/45, Group House street, Ravathanallur village
Kancheepuram, Tamilnadu-603403

1. Please refer to your RTI application registered vide I.D. Number 138/2024-25 Dated 13/09/2024 forwarded to undersigned seeking information relating to misc. pending cases.
2. The information asked for is as follows:
 1. The number of pending Rape Cases in the Subordinate Courts of Assam, Nagaland, Mizoram, and Arunachal Pradesh under the jurisdiction of the Gauhati High Court as on 31/08/24:

SI .No.	State	Pendency
01	Assam	6755
02	Nagaland	76
03	Mizoram	40
04	Arunachal Pradesh	195


Other sought for information are not readily available with this Registry.

2. The number of pending cases under the Prevention of Corruption act, 1988 in the Subordinate Courts under the jurisdiction of the Gauhati High Court are as follows as on 31/08/24:

SI .No.	State	Pendency
01	Assam	318
02	Nagaland	03
03	Mizoram	09
04	Arunachal Pradesh	42

Other sought for information are not readily available with this Registry.

3. Sought for information are not readily available with this Registry.


1-10-24
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

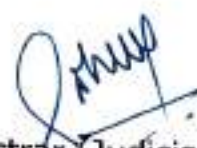
FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/250/ RTI
Dated 18/09/2024

To

Mr. Sudipto Bhattacharjee
20 by 1, Kazipara Road, Kolkata-700060

1. Please refer to your RTI application registered as I.D. Number 139/2024-25 Dated 14/09/2024 addressed to undersigned seeking information relating to e-RTI lodged to Directorate General, Assam Rifles, Shillong.
2. The sought for information are **not** related to the Gauhati High Court, hence no information can be furnished in this regard.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

18-09-2024

Not


FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2024-25/214/ RTI
Dated 30/09/2024

To,

Mr. Bhakti Prasad Sonowal
Flat no-3B, Bhanu enclave, Beltola Survey
Guwahati-781028

1. Please refer to your RTI application registered as I.D. Number 140/2024-25 Dated 20/09/2024 addressed to undersigned seeking copies of office notes in respect of case no. CrI. Pet. 1171/2023.
2. The information asked for is as follows.
Sought for copy of office notes dated 14/06/2024 and 29/07/2024 of case no. CrI. Pet. 1171/2023 is attached herewith.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.
1-10-24
N/A

5/10

FORM 'E'

Form of supply of information to the applicant
[Rule 4(iv)]


No HC.XXXV- 1/2024-25/ 217 / RTI
Dated .4./10/2024

To,

Mr. S. Sarabanan
3/9, Kariyan Kadu Molappalayam Village
Namakkal, Tamilnadu-637412

1. Please refer to your RTI application registered vide I.D. Number 141/2024-25 Dated 23/09/2024 forwarded to undersigned seeking misc. information relating to pending cases.
2. The information asked for is as follows:
 - a) Relates to Supreme Court of India.
 - b). Number of Contempt Petition filed during period of 1/1/2020 to 09/09/2024 is **3217** (Three Thousand Two Hundred Seventeen)
Out of which total **1820** (One Thousand Eight Hundred Twenty) number of Contempt Petition cases has been disposed off and **1397** (One Thousand Three Hundred Ninety Seven) Contempt Petition cases are pending as on 09/09/2024 at the Gauhati High Court.
 - c). Number of various Suo-Moto cases filed during period of 1/1/2020 to 09/09/2024 is **47** (Forty Seven).
Out of which total **34** number of Suo-Moto cases has been disposed off and **13** Suo-Moto cases are pending as on 09/09/2024 at the Gauhati High Court.

5/10/24


04-10-2024
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.
N.V.

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/216/ RTI
Dated ..4./10/2024

To,


Mr. Aniket Maity
Vill – Nunnan, Purba Medinipur
West Bengal -721137

1. Please refer to your RTI application registered as I.D. Number 142/2024-25 Dated 26/09/2024 addressed to undersigned seeking misc. information relating to certified copies.

2. The information asked for is as follows.

1,2,3 & 4 :- The question demands opinion of the PIO, which cannot be furnished as information under RTI Act 2005.

However, in respect of certified copies, Rules of chapter XIII of the Gauhati High Court Rules, 2022 are applicable.


4-10-24
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.
Nunna

FORM 'E'
Form of supply of information to the applicant
[Rule 4(iv)]

No HC.XXXV- 1/2023-24/215/ RTI
Dated 04/10/2024


To,

Mr. Mrinmoy Das
Patacharkuchi, Seuj Path-781326

1. Please refer to your RTI application registered as I.D. Number 143/2024-25 Dated 26/09/2024 addressed to undersigned seeking information relating to draft "District Court Employee Service Rule, 2018".
2. The information asked for is as follows.

Part of draft "District Court Employee Service Rule, 2018" which mentions the required minimum qualification for promotion to the post of Process Server from Peon is attached herewith.

Kindly note that these rules are not final as the Government has not approved the same.


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

04-10-2024
N. D.